

[श्री वृद्धि चन्द्र जैन]

श्री: प्रधान मंत्री जी एवं केन्द्रीय सरकार के विचार्ई मंत्री जी से निवेदन है कि वे गुजरात सरकार को बाध्य करें कि सन् 1956 में किए हुए करार को क्रियान्वित करते कड़ाना बांध के पानी को राजस्थान प्रान्त के सूबे और अकालप्रस्त इलाके बाइमेर एवं जालौर में विचार्ई के लिए मुजब करावें।

(v) STEPS NEEDED TO IMPROVE THE WORKING OF NORTH-EASTERN HILL UNIVERSITY

SHRI GHINGWANG KON-YAK (Nagaland): North Eastern Hill University (NEHU) was set up about ten years ago with its headquarters at Shillong (Meghalaya) to cater to the educational needs of the region, particularly for the States of Meghalaya, Nagaland and the Union territory of Mizoram. With a comparatively small area of operation and fewer colleges, the NEHU by this time should have developed into a highly efficient institution to fulfil the task for which it was set up. But, unfortunately, the aims and objects of setting up of this university have been belied by mismanagement of the affairs of the University by its authorities. Due to maladministration, all types of corruption have made inroads in the University. Allegations of nepotism, favouritism and corruption have been levelled against the authorities of the University. The North Eastern Hill University Executive Council has passed a resolution demanding appointment of an Inquiry Commission to look into the affairs of University. The students have been divided. One faction has been set up against the other. In doing so, so much desired money is being wasted on unnecessary and wasteful expenditure. Energy and resources are not put to the advancement of learning but to see how the opposite party is subdued. In doing so, things have deteriorated from bad to worse as time passes, and the main object of imparting education has been relegated to the last. The University has been without a Vice-Chancellor nearly a year now. As a result of this delay in the appointment of a Vice-Chancellor, there is further break-down in the University administration and communal tensions and students rivalries have been encouraged further. The NEHU Act envisages setting up of campuses in the participating States and Union territories. A few years ago, the

foundation stone was laid for the University campus at Kohima (Nagaland) but nothing further has been done so far for proper development of the campus. None of the Departments in the Nagaland campus at Kohima has its compliment. I would, therefore, urge upon the Government to take immediate action on the following matters :

1. A Vice-Chancellor should be appointed immediately.
2. An inquiry commission should be constituted as demanded by the Executive Council of the University.
3. A Pro-Vice-Chancellor should be posted immediately for the Nagaland campus at Kohima.
4. Adequate number of experienced teachers be appointed for the Nagaland campus Departments.
5. Works should be taken up immediately for rapid and proper development of the Nagaland campus at Kohima.

श्री जगपाल सिंह (हरिद्वार) :
उपाध्यक्ष महोदय, रूल 377 के अन्तर्गत मेरा नोटिस पेण्डिंग है ...

MR. DEPUTY-SPEAKER : This is not the way.

श्री जगपाल सिंह : आप मेरी बात सुन लीजिए ...

MR. DEPUTY-SPEAKER : No.

श्री जगपाल सिंह : स्पीकर साहब ने सेक्रेटरी साहब को बुला कर बाकायदा कहा था। आप मुझे एक बात बतलाइए, स्पीकर का कहना चलेगा या किसी और का चलेगा ...

MR. DEPUTY SPEAKER : You should not raise it like this.

श्री जगपाल सिंह : आप को इस बात को सीरिसली लेना चाहिए। स्पीकर ने बुलाकर बाकायदा कहा है ...

MR. DEPUTY-SPEAKER : Do not record anything.

श्री जगपाल सिंह : **